हिन्दुस्तान टेलीप्रिन्टर्स लिमिटेड, मद्रास द्वारा टेलीप्रिन्टरों का उत्पादन

Written Answers

*381. श्री राम सहाय : क्या संचार मन्त्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि हिन्दुस्तान टेली-प्रिन्टर्स लिमिटेड, मद्रास द्वारा 1971-72 के वर्ष में 21 टाइप टेलीप्रिन्टर्स तथा अटैचमेंटस तैयार किये गये थे : और
- (ख) क्या जुलाई-अगस्त, 1970-71 की हड़ताल द्वारा उत्पादन में हुई कमी को पूरा कर लिया गया है ?

[PRODUCTION OF TELEPRINTERS BY HTL., MADRAS

"'381. SHRI] RAM SAHAI: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that 21 types of teleprinters and attachments were manufactured by the Hindustan Teleprinters Limited. Madras, during the year 1971-72; and
- (b) whether the shortage caused in production by the strike of July-August, 1970-71 has been fully met

संचार मन्त्री (श्री एच० एन० बहुगणा): (क) कम्पनी ने वर्ष 1971-72 के दौरान 31 प्रकार के टेलीप्रिटरों और आनुषंगिक उपस्करों का उत्पादन किया था।

(ख) भावी उत्पादन की योजना बनाते समय हडताल के कारण होने वाली कमी को घ्यान में रखा गया है। 1972-73 के लिये निर्घारित लक्ष्य में, पहली आई कमी की पूर्ति की आशा है।

1[THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) The Company varieties of t: printers and manufactured 31 ancillary equipment during the year 1971-72.

(b) The shortage caused due to strike has been taken into account while planning future production. The production target fixed for 1972-73 is expected to cover the tarlier shortage.]

VACANCIES IN CLERICAL CADRE IN THE P AND T DEPARTMENT

to Questions

*382. DR. K. MATHEW KURIAN: Will the Minister of COMMUNICATIONS be pleased to state

- (a) the total number of vacancies in the clerical cadre in the Posts and Telegraphs Department as on :50th June, 1972, with break up data for each State;
- the number of Lower Grade Staff selected for promotion to fill the above vacan
- (c) whether Government are aware that in the Kerala Circle, many of the candidates from Lower Grade staff who were declared unsuccessful in the examination for promotion, had passed S. S. L. C examination: and
- (d) whether it is also a fact that in the Kerala Circle, out of 38 vacancies reserved for scheduled castes and scheduled tribes candidates, only 3 have been selected notwithsand, ing the fact that there were several such candidates who were otherwise qualified?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) to (c) information is being collected.

(d) No Sir, 34 vacancies were reserved for Scheduled Castes and 27 for Scheduled Tribes. Only seven Scheduled Castes and one Scheduled Tribes candidate however, qualified appointment to the clerical grade.

VIOLATION OF LICENSING REGULATIONS BY DIRECTORS OF COMPANIES

- *445. SHRI BHAGWAT DAYAL: Will ihe Minister of INDUSTRIAL DEVELOPMENT be pleased to state:
- (a) whether it is a fact that some of the Directors of Maruli Limited or Directors of other companies which have contributed to the share capital of Maruii Limited have been violating licensing regulations regarding expansion of capacities or import of raw materials; and
- (b) if so, whether any enquiry has been conducted against these Directors?

THE MINISTER OF INDUSTRIAL DE-VELOPMENT AND SCIENCE AND TECH-NOLOGY (SHRI C. SUBRAMANIAM): (a) and (b) The information is being collected and will be laid on the Table of the House.

t[] English translation. J Transferred from the 22nd August, 1972.